

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

IA No. 1494(CH)2024
in
CP (IB) No.108/Chd/Pb/2019
(Admitted)

IN THE MATTER OF:

Corporation Bank

Vs.

...Petitioner

Jindal Specialty Textiles Ltd.

...Respondent

Under Sections: 7, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 08.08.2024.

Sd/-

Court Officer

Preeti
02.07.2024